

Securities Appellate Tribunal

IN THE COURT OF/CORAM: HON. JS. TARUN AGARWALA, PRESIDING OFFICER/HON. JS. M. T. JOSHI, JUDICIAL MEMBER

CIVIL CAUSE LIST OF DATE :10/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE- MENTION1010

890-ADMISSION-COURTCODE-ESTEEMAO-AT11.05 A.M.

1	SEBI Appeal	396/2022	VINOD KUMAR GARG Vs. SEBI	Vikas Bengani ,Advocate
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524-ADMISSION-COURTCODE-DEFAULTERKARVY-AT11.07A.M.

2	SEBI Appeal	598/2022	Vinod Kumar Aggarwal Vs. Karvy Stock Brokers and Ors.	YOGESH SHARMA, ADVOCATE
Sub Matter :		Misc. Application/0001077/2022		

	Misc. Application	1077/2022	Vinod Kumar Aggarwal-DELAY Vs. Karvy Stock Brokers and Ors.	YOGESH SHARMA, ADVOCATE
(Main Matter Number :SEBI Appeal/0000598/2022)				

999-ADM-COURTCODE-PRICEMANIPULATIONPMC-11.09AM

3	Misc. Application	1088/2022	JMS Financial Services Ltd. and Ors.-STAY/URGENCY Vs. SEBI	Corporate Professionals Advisors and Advocates
(Main Matter Number :SEBI Appeal/0000652/2022)				

	Misc. Application	1089/2022	JMS Financial Services Ltd. and Ors.-DELAY Vs. SEBI	Corporate Professionals Advisors and Advocates
(Main Matter Number :SEBI Appeal/0000652/2022)				

	SEBI Appeal	652/2022	JMS Financial Services Ltd. and Ors. Vs. SEBI	Corporate Professionals Advisors and Advocates
Sub Matter :		Misc. Application/0001088/2022		
Sub Matter :		Misc. Application/0001089/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>57-ADMISSION-COURT CODE-SUDARWTM-11.11 AM</u>				
4	Misc. Application	772/2022	MR. DEEPAK SHENOY-EXEMPTION Vs. SEBI	Eminent Jurists
(Main Matter Number :SEBI Appeal/0000653/2022)				
	Misc. Application	773/2022	MR. DEEPAK SHENOY-DELAY Vs. SEBI	Eminent Jurists
(Main Matter Number :SEBI Appeal/0000653/2022)				
	SEBI Appeal	653/2022	MR. DEEPAK SHENOY Vs. SEBI	Eminent Jurists
Sub Matter : Misc. Application/0000772/2022				
Sub Matter : Misc. Application/0000773/2022				
<u>817-ADMISSION-COURTCODE-MINDTREE-11.13 AM</u>				
5	SEBI Appeal	654/2022	SUDHIR DEVKAR Vs. SEBI	Shah and Ramaiya
6	SEBI Appeal	655/2022	SAGAR VILAS DAUNDKAR Vs. SEBI	Shah and Ramaiya
<u>989-ADMISSION-COURTCODE-FINEWAIVER-11.15 AM</u>				
7	SEBI Appeal	656/2022	PIONEER EMBROIDERIES LIMITED Vs. NSEIL	SSB Legal and Advisory
<u>967-RA/MAHEARING-CODE-RAMAENCHANTE-AT11.17A.M.</u>				
8	Review Application	20/2022	Enchante Jewellery Vs. BSE LTD	Tasneem Khatau Associate
(Main Matter Number :SEBI Appeal/0000550/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	764/2022	Enchante Jewellery-COD Vs. BSE LTD	Tasneem Khatau Associate

(Main Matter Number :SEBI Appeal/0000550/2021)

930-RAHEARING-COURTCODE-RACOMPLAINT-AT11.19A.M.

9	Review Application	21/2022	VEDANTA LTD/CAIRN UK HOLDINGS LTD Vs. SEBI AND ANR	DMD ADVOCATES
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(Main Matter Number :SEBI Appeal/0000002/2021)

210-ADMDISPOSAL-COURTCODE-FALSEREPORTING-AT11.21AM

10	SEBI Appeal	58/2019	Mr. Vijayraj Surana Vs. SEBI	Joby Mathew and Associates
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Sub Matter(Disposed) : Misc. Application/0000737/2021
 Sub Matter(Disposed) : Misc. Application/0000047/2021
 Sub Matter(Disposed) : Misc. Application/0001171/2021
 Sub Matter : Misc. Application/0000674/2022

	SEBI Appeal	333/2020	VIJAYRAJ SURANA Vs. SEBI	JOBY MATHEW AND ASSOCIATES ANUBHAV GHOSH, ADVOCATE-THE LP
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Sub Matter(Disposed) : Misc. Application/0000048/2021

18-DISPOSAL-SHORTFALLFUNDS-AT11.25AM

11	SEBI Appeal	241/2020	Anand Rathi Share and Stock Brokers Limited Vs. NSEIL	Harsh A. Kesharia Advocate Manilal Kher Ambalal
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339-ADMDISPOSAL-INVESTMENTADVISORS-AT-11.30AM

12	SEBI Appeal	315/2021	RISHABH JAIN Vs. SEBI	Joby Mathew and Associates Vidhii Partners
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	1/2022	Mr. G. Kadar Hussain Vs. SEBI AND OTHERS	Y.KRISHNAN, P.PRAKASH, PRIYANKA SINGH, ADVOCATE
Sub Matter(Disposed) :		Misc. Application/0001423/2021		
Sub Matter :		Misc. Application/0000223/2022		
Sub Matter :		Misc. Application/0000299/2022		
Sub Matter :		Misc. Application/0000794/2022		
	Misc. Application	223/2022	Mr. G. Kadar Hussain - Delay in Filing Rejoinder Vs. SEBI AND OTHERS	Adv. Priyanka Singh
(Main Matter Number :SEBI Appeal/0000001/2022)				
	Misc. Application	299/2022	MR. G. KADAR HUSSAIN-AMENDMENT Vs. SEBI AND ORS.	RIDDHI A. PANDIT ADVOCATE
(Main Matter Number :SEBI Appeal/0000001/2022)				
	Misc. Application	794/2022	MR. G. KADAR HUSSAIN- IMPLEADMENT APPLICATION Vs. SEBI AND OTHERS	ADVOCATE PRIYANKA SINGH
(Main Matter Number :SEBI Appeal/0000001/2022)				

269-ADMDISPOSALCOURTCODE-DISGORGEWTMAO-AT11.32AM

13	SEBI Appeal	406/2021	Immix Trade Pvt. Ltd. Vs. SEBI	Dhwani Shah-Attorney
	SEBI Appeal	407/2021	Betul Minerals and Construction Pvt. Ltd. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	408/2021	BETUL OILS and FEEDS PRIVATE LIMITED Vs. SEBI	Dhwani Shah- Attorney

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	409/2021	SUNMATE TRADE PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	410/2021	SHREYANS CREDIT and CAPITAL PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	411/2021	UNI24 TECHNO SOLUTIONS PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	412/2021	NAVINYA MULTITRADE PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	433/2022	IMMIX TRADE PVT LTD -Aventis Biofees Pvt. Ltd. Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	434/2022	Uni24 Techno Solutions Pvt Ltd Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	435/2022	Betul Minerals and Construction Private Limited Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	436/2022	Betul Oils and Fees Private Limited Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	437/2022	Shreyans Credit and Capital Private Limited Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	438/2022	MOEBIUS TRADE PRIVATE LIMITED Vs. SEBI	Advocate Dhvani Asher

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	439/2022	Sunmate Trade Private Limited. Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	440/2022	NAVINYA MULTITRADE PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
S	Matter :	Misc. Application/0000721/2022		
	Misc. Application	721/2022	NAVINYA MULTITRADE PVT. LTD.-STAY Vs. SEBI	Adv. Pandit Kasar
(Main Matter Number :SEBI Appeal/0000440/2022)				

84-DISPOSAL-INTERGLOBENONDISCLOSURE- AT11.34 A.M

14	SEBI Appeal	681/2021	Inter Globe Finance Ltd. and Ors. Vs. SEBI	Bodhi Legal
	SEBI Appeal	682/2021	Pritam Kumar Choudhary and Anr. Vs. SEBI	Bodhi Legal

928-DISPOSAL-COURTCODE-SUNRISE-AT 11.36A.M.

15	SEBI Appeal	462/2022	Paramjitsingh C. Panesar and Ors. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000735/2022		
	Sub Matter :	Misc. Application/0000736/2022		
	Sub Matter :	Misc. Application/0001025/2022		
	Misc. Application	735/2022	Paramjitsingh C. Panesar and Ors.-URGENCY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000462/2022)				

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CIVIL CAUSE LIST OF DATE :10/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	736/2022	Paramjitsingh C. Panesar and Ors.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000462/2022)	Prakash Shah and Associates
	Misc. Application	803/2022	LIBERAL REALTORS LLP AND ANR.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000615/2022)	Juris Matrix Partners LLP
	Misc. Application	804/2022	LIBERAL REALTORS LLP AND ANR.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000615/2022)	Juris Matrix Partners LLP
	Misc. Application	919/2022	MEGHA RAMESHBHAI MEHTA-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000574/2022)	Megha Mehta
	Misc. Application	920/2022	AMIT RAJNIKANTBHAI SHETH-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000575/2022)	AMIT SHETH
	Misc. Application	921/2022	ISHA HITESHBHAI MEHTA-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000576/2022)	ISHA MEHTA
	Misc. Application	1025/2022	Paramjitsingh C. Panesar and Ors.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000462/2022)	Prakash Shah and Associates
	SEBI Appeal	574/2022	MEGHA RAMESHBHAI MEHTA Vs. SEBI Sub Matter : Misc. Application/0000919/2022	Megha Mehta

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	575/2022	AMIT SHETH Vs. SEBI	AMIT SHETH
Sub Matter :		Misc. Application/0000920/2022		
	SEBI Appeal	576/2022	ISHA HITESHBHAI MEHTA Vs. SEBI	ISHA MEHTA
Sub Matter :		Misc. Application/0000921/2022		
	SEBI Appeal	583/2022	VICTORY SALES PVT. LTD. AND ORS Vs. SEBI	MINDSPRIGHT LEGAL
	SEBI Appeal	584/2022	BHANABHAI GANPAT PARMAR AND ANR. Vs. SEBI	MINDSPRIGHT LEGAL
	SEBI Appeal	585/2022	DINESH NATHA PAGI AND ORS. Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter(Disposed) :		Misc. Application/0000931/2022		
	SEBI Appeal	615/2022	LIBERAL REALTORS LLP AND ANR. Vs. SEBI	Juris Matrix Partners LLP
Sub Matter :		Misc. Application/0000803/2022		
Sub Matter :		Misc. Application/0000804/2022		
	SEBI Appeal	703/2021	Surenderkaur Paramjeet Panesar Vs. SEBI	Mr. Prakash Shah, Advocate
	SEBI Appeal	704/2021	Paramjitsingh C. Panesar Vs. SEBI	Prakash Shah and Associates

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	705/2021	Satnamsingh Panesar Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	706/2021	Priya Kamal Kataria Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	707/2021	Avtarkaur S. Panesar Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	582/2022	DJS STOCKS AND SHARES LIMITED Vs. SEBI	Adv. Sukrut Mhatre
<u>43-ADMDISPOSAL-COURTCODE-JAISUKHWTM-AT11.40 A.M.</u>				
16	SEBI Appeal	723/2021	Prakash Kumar Jajodia Vs. SEBI	R V Legal
	Sub Matter(Disposed) :	Misc. Application/0001298/2021		
	Sub Matter(Disposed) :	Misc. Application/0001299/2021		
	Sub Matter(Disposed) :	Misc. Application/0001300/2021		
	Misc. Application	294/2022	JAISUKH DEALERS LTD.-STAY Vs. SEBI	R V Legal Advocates
	(Main Matter Number :SEBI Appeal/0000181/2022)			
	SEBI Appeal	181/2022	JAISUKH DEALERS LTD. Vs. SEBI	R V Legal Advocates
	Sub Matter(Disposed) :	Misc. Application/0000293/2022		
	Sub Matter :	Misc. Application/0000294/2022		
	Sub Matter(Disposed) :	Misc. Application/0000295/2022		
	Sub Matter :	Misc. Application/0000514/2022		
	SEBI Appeal	252/2022	Tanumay Laha Vs. SEBI	R V Legal
	Sub Matter :	Misc. Application/0000413/2022		
	Sub Matter :	Misc. Application/0000414/2022		
	Sub Matter :	Misc. Application/0000415/2022		

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CIVIL CAUSE LIST OF DATE :10/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	253/2022	KISHAN KUMAR JAJODIA Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0000416/2022		
Sub Matter :		Misc. Application/0000417/2022		
Sub Matter :		Misc. Application/0000418/2022		
	Misc. Application	413/2022	Tanumay Laha-EXEMPTION Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000252/2022)				
	Misc. Application	414/2022	Tanumay Laha-COD Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000252/2022)				
	Misc. Application	415/2022	Tanumay Laha-STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000252/2022)				
	Misc. Application	416/2022	KISHAN KUMAR JAJODIA-EXEMPTION Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000253/2022)				
	Misc. Application	417/2022	KISHAN KUMAR JAJODIA-COD Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000253/2022)				
	Misc. Application	418/2022	KISHAN KUMAR JAJODIA-STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000253/2022)				
	Misc. Application	514/2022	JAISUKH DEALERS LIMITED-DELAY Vs. SEBI	VIDHII PARTNERS
(Main Matter Number :SEBI Appeal/0000181/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>39-DISPOSAL-COURTCODE-DIRECTORSUDAR-AT11.45AM</u>				
17	SEBI Appeal	61/2022	SHRI SURESH HEGDE AND ANR Vs. SEBI	Rex Legalis
Sub Matter(Disposed) : Misc. Application/0001341/2021				
Sub Matter(Disposed) : Misc. Application/0000106/2022				
Sub Matter(Disposed) : Misc. Application/0000286/2022				
<u>904-ADMISSION-COURTCODE-CLAIMMITHANI-AT11.47AM</u>				
18	Misc. Application	484/2022	JAGDISH JETHALAL MITHANI-DELAY Vs. NSEIL AND ORS	Aagam Doshi and Co.
(Main Matter Number :SEBI Appeal/0000419/2022)				
	Misc. Application	544/2022	JAGDISH JETHALAL MITHANI-EXEMPTION Vs. NSEIL AND ORS	Aagam Doshi and Co.
(Main Matter Number :SEBI Appeal/0000419/2022)				
	SEBI Appeal	419/2022	JAGDISH JETHALAL MITHANI Vs. NSEIL AND ORS	Aagam Doshi and Co.
Sub Matter : Misc. Application/0000544/2022				
Sub Matter : Misc. Application/0000484/2022				
<u>923-DISPOSAL-COURTCODE-GDRSOUTHERN-11.50AM</u>				
19	SEBI Appeal	452/2022	V. MANIKANDAN Vs. SEBI	Juris Matrix Partners LLP
	SEBI Appeal	453/2022	V. MANIKANDAN Vs. SEBI	Juris Matrix Partners LLP
Sub Matter : Misc. Application/0000730/2022				
Sub Matter : Misc. Application/0000731/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	730/2022	V. MANIKANDAN-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000453/2022)	Juris Matrix Partners LLP
84	Misc. Application	731/2022	V. MANIKANDAN-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000453/2022)	Juris Matrix Partners LLP
<u>913-DISPOSAL-COURTCODE-BODHTREEAO-AT11.55 AM.</u>				
20	SEBI Appeal	447/2022	Mr. Hassan Ali and Ors. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000726/2022 Sub Matter(Disposed) : Misc. Application/0000727/2022 Sub Matter : Misc. Application/0000802/2022	Nikita Vijay Senior Associate
	Misc. Application	802/2022	Mr. Hassan Ali and Ors.-STAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000447/2022)	Nikita Vijay Senior Associate
	Misc. Application	1141/2022 (/0000)	SEBI-DELAY IN REPLY Vs. Harpal Singh (Main Matter Number :SEBI Appeal/0000487/2022)	K Ashar and Co